

(a) to (c) The required information is as under:

Year	Central assistance as % of Plan outlay.
1976-77	21.31
1977-78	23.47
1978-79	35.13
1979-80	24.17
1980-81	23.63

(d) The State Government has requested the Planning Commission to raise the State Plan outlay for 1980-81 from Rs. 554.14 crores as approved by the Planning Commission to Rs. 580 crores provided in the State Budget

(e) The State Government has been requested to indicate the pattern of financing of the proposed outlay of Rs. 580 crores.

Annual plan for Kerala

604. SHRI K. C. SEBASTIAN: Will the Minister of PLANNING be pleased to state:

(a) whether the annual plan for Kerala for the year 1980-81 has been finally approved by the Planning Commission; and

(b) whether Government propose to provide any special assistance for the new social welfare schemes of Kerala Government like pension to agricultural labourers and unemployment doles?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TIWARI): (a) Taking into account the estimate of available financial resources, the Planning Commission had determined the size of Kerala's Annual Plan for 1980-81. However, the State Government has now sent supplementary proposals for inclusion in the Annual Plan, which are under examination and have not yet been approved by the Planning Commission.

(b) The Planning Commission have not received any proposal from the Government of Kerala for providing pension to agricultural labourers. However, the State Government had proposed a Scheme viz., "Employment Assistance in their Supplementary Annual Plan proposals for 1980-81. Under this Scheme, it is proposed to give unemployment allowance to the chronically unemployed who have been registered with the Employment Exchanges. The proposal is under examination. However, the broad approach of the Central Government is that in dealing with unemployment problem, primary attention should be paid to the creation of more job opportunities rather than relying on unemployment doles.

Setting up of planning boards in States

605. PROF. RAMLAL PARIKH: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that there is a lack of planning process in each State due to absence of autonomous planning boards;

(b) if so, what measures Government propose to undertake in this regard;

(c) whether Government propose to set up full-time planning board in each State on the pattern of Planning Commission;

(d) if so, what are the details in this regard; and

(e) if not what are the reasons therefor?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TIWARI): (a) No, Sir. All the States have constituted suitable mechanisms at the State level of formulation of development plans, even though there is considerable scope for further strengthening of the planning machinery in many States.

(b) to (e) The apex planning bodies at the State level which are variously called State Planning Boards/Commission | Advisory Committees have been set up on the recommendations of the Planning Commission to assist in

the planning process in each State. The functions of these bodies are to formulate the broad objectives of the development plans for the States over different time perspectives and to evolve regional and sectoral strategies and priorities of development after an assessment of the natural, material and human resources of the State. They have also been entrusted with the task of continuous review and evaluation of plan proposals. It is upto the State Governments to further strengthen the Planning Machinery in their respective States. The Planning Commission would, on its part, welcome the setting up of full time Planning Boards in such States where the planning machinery needs further strengthening.

A statement showing the details of these planning bodies is laid on the Table of the House. [See Appendix CXIV, Annexure No. 59].

Plan or launching of Ariane Passenger Payload experiment by the Indian Space Research Organisation

606. SHRI DHARAMCHAND JAIN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have finalised the plans for launching of Ariane Passenger Payload Experiment (APPLE) by the Indian space Research Organisation; and

(b) if so, what are the details in this regard?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes; Sir,

(b) The Satellite will be launched from Kourou in French Guyana by the European Space Agency (ESA) on the third development flight of the Ariane launch vehicle developed by that Agency. The Satellite is built and qualified by the Indian Scientists and En-

gineers. As per the present plans of ESA, the launch is tentatively fixed to take place during November, 1980.

Harassment of officer in the discharge of his duties

607. SHRI ERA SEZHIYAN: Will the Minister of HOME AFFAIRS be pleased to state:

(b) whether it is a fact that an officer lately working as Joint Secretary in the Department of Heavy Industry was cited by the Shah Commission as one subjected to harassment for collection information in the discharge of his duties for answer of a question in Parliament;

(c) whether any action is under consideration by Government against the officer on this or any other ground:

(c) whether he has been asked by Government to proceed on leave; and

(d) whether he has proceeded on leave on any other ground?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAH): (a) Shri R. Krishnaswamy, who was recently working as Joint Secretary in the Department of Heavy Industry was one of the officers whose case was taken up by the Shah Commission for open hearing regarding the alleged harassment of these officers which according to them was for collecting information in the discharge of duties to answer a question in Parliament.

(b) No, Sir.

(c) and (d) Shri Krishnaswamy applied for grant of 6 weeks' leave with effect from the 5th May, 1980, and this was granted to him.

Death of a resident of Delhi Cantonment due to police torture

608. SHRI ERA SEZHIYAN: Will the Minister of HOME AFFAIRS be pleased to state: